

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/274/ (IB)/2017
NAME OF THE PETITIONER(S) : MUDIT BHATNAGAR
NAME OF THE RESPONDENT(S) : ECOFIL TECHNOLOGIES INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. ASWINI

For M/s Fox Mandal
& Associates

Counsel for the
Petitioner

S. Aswini

ORDER

Counsel for petitioner present and stated that they have not sent notice to the respondent by way of publication as directed by this Tribunal as per the previous order. Counsel for petitioner is once again directed to send notice to the respondent for their presence and for making submissions, by way of publication and file proof of the same by way of an affidavit. Time extended at request. Put up on 25.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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